

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 1060/2016

IN THE MATTER OF:

M/s Radiant Complast Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391-394

Order delivered on 01.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Praveen Kumar Mittal, Advocate


For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

For the OL Delhi :- Ms. Chetana Kandpal, Company Prosecutor

ORDER

ORDER IS RESERVED


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**